

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1500

ANSWERED ON:09.08.2011

SUPPLY OF ARMS TO NAXALS

Patil Shri Sanjay Dina ;Wankhede Shri Subhash Bapurao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of supply of arms to naxals by the security personnel noticed during the last three years and the current year;
- (b) whether any inquiry has been conducted by the Government in this regard;
- (c) if so, the outcome thereof; and
- (d) the steps being taken by the Government to prevent the recurrence of such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): There is no input indicating supply of arms to naxals by security personnel during the last three years and the current year. However, cases of supply of ammunition to anti-social elements have come to light in 2010 in Uttar Pradesh in which FIR number 613/2010 under section 409 IPC & FIR number 614/2010 under section 25/27/35 Arms Act was registered in police station Civil Lines, district Rampur. FIR number 487/2010 under section 409 IPC & 25/27/35 Arms Act was registered in police station Civil Lines, district Moradabad and FIR number 574/2010 & 575/2010 under section 3/25 Arms Act was registered in police station Haldharpur, district Mau. In these cases, a number of accused including two Uttar Pradesh police personnel (1 retired & 1 serving) and two retired CRPF personnel were arrested and a large number of live as well as empty cases of cartridges of rifles and small arms seized. The Government of Uttar Pradesh has issued instructions regarding inspection of armoury and quarter guard and to audit arms and ammunition regularly to prevent recurrence of such incidents.